

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 114**  
**(IB)-62(PB)/2020**

**IN THE MATTER OF:**

Mr. Hardip Singh & Anr.

.... Applicant/Petitioner

v.

Ansal Housing Ltd.

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 03.02.2020**

**CORAM:**

**MR. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

For the Respondent

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Mr. Vikas Tiwari, Mr. Kumar Deepraj, Mr. Vaibhav  
Sharma & Ms. Ritika Priya, Advs.

**ORDER**

For order see, CP. No. (IB)-2774(PB)/2019.

03.02.2020  
Ritu Sharma